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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 80/NCLT/AHM/2017 (New)
Gujarat High Court C.A. No. 328/2000 in C.P. No. 90/1999 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company:

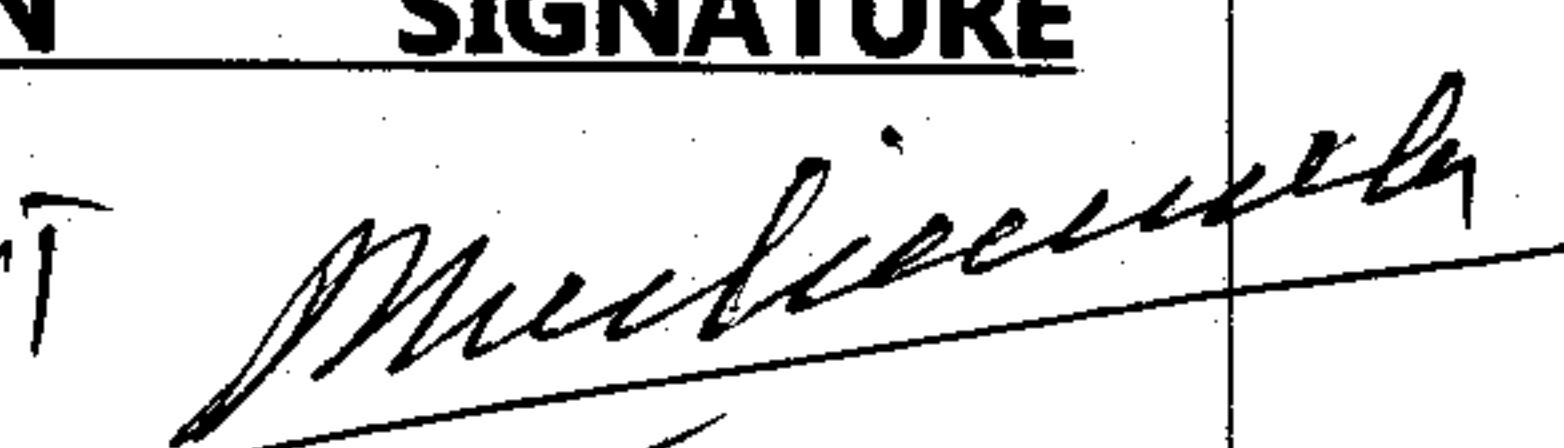
Rajnikant Gaurishanker Pandey.

V/s

Maltiben Bhagwati & Anr.

Section of the Companies Act:

Section 392(2) of the Companies Act, 1956

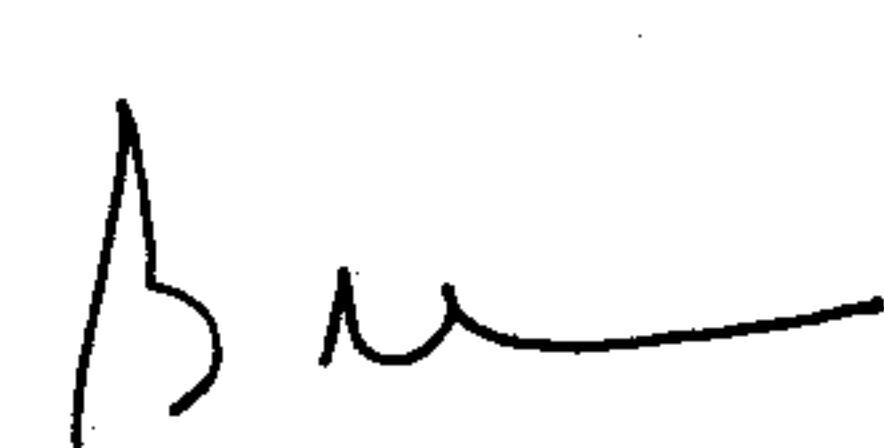
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S - GODIAWALA	ADVOCATE	RESPONDENT	
2.				

ORDER

None present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Learned Advocate Mr. Pavan Godiawala filed Vakalatnama for Respondent.

List the matter on 07.02.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.